NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No.62/560(6)/NCLT/AHM/2017(New) C.P. No. 9/560(6)/NCLT/AHM/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.08.2017</u>

Name of the Company:

Praveen Kumar Bohra

V/s.

Registrar of Companies & Ors.

Section of the Companies Act: <u>Sections 560(6) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)	ESIGNATION	REPRESENTATION	SIGNATURE
1. HARSHANARDHAN TOPRE	ADV	Rugnon 2 and 3	6)Crue
2. NATASHA SUTARIA	ADV.	PETITIONER	Ditasha.

Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Advocate Mr. Harshvardhan Topre present for Respondents no. 2 and 3. None present for other Respondents.

Heard arguments of Learned Counsel for Petitioner and learned Counsel for Respondents no. 2 and 3.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.